

(b) whether the Staff artistes in A.I.R. are entitled to travelling concessions granted by the Ministry of Home Affairs

The Minister of Information and Broadcasting (Dr. Keekar): (a) There is no difference in the scales of remuneration for news readers of different language units but there may be differences in the starting monthly fee depending on the qualification, experience and grading of candidates

(b) No, Sir, but the matter is under consideration ✓

Messrs Tata Fisons (Private) Ltd.,  
Cochin

958. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state

(a) whether Messrs Tata Fisons (Private) Limited, Cochin manufacturing Benzene Chloride and DDT dusting powder for which the Indian Standards Institute has granted licences, and

(b) if so, where this manufacture is taking place?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri) (a) Yes Sir Messrs Tata Fisons (Private) Ltd are manufacturing Benzene Hexachloride and DDT dusting powder in respect of which they have been granted ISI certification Marks licences

(b) The manufacture is carried on at the firm's factories at Bombay and Cochin

#### State Trading Corporation

959. Shri Keshava: Will the Minister of Commerce and Industry be pleased to state

(a) how many Joint Secretaries of Government are attached to the State Trading Corporation of India (Private) Ltd; and

(b) what are their respective duties and obligations?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) The Board of Directors of the State Trading Corporation consists of 12 Directors of whom 11 are senior Government officers. A statement giving the names and designations of the Directors is attached [See Appendix II, annexure No 66] The Managing Director alone is a full-time Director of the Corporation

(b) The duties and obligations of the Directors are the same as in the case of Directors of Private Limited Companies as specified in the Companies Act, 1956 and Articles of Association of the Corporation

#### Second Five Year Plan

960. { Shri Ram Krishan.  
Sardar Iqbal Singh

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No 1072 on the 8th December, 1958 and lay a copy of a document incorporating the result of discussions regarding programmes in the last two years of the Second Five Year Plan?

The Deputy Minister of Planning (Shri S. N. Mishra) The document referred to in my reply on December 8, 1958 to Unstarred Question No 1072 is getting ready and will be submitted to Parliament shortly

#### Mica Wet Grinding Plant

961 Shri Ram Krishan. Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 495 on the 3rd December, 1958 and state at what stage is the scheme of setting up a Mica Wet Grinding Plant with American collaboration?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The Government of Rajasthan propose to set up a Wet Mica Grinding Plant in collaboration with an American Company. The Government of India